## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA	/TCSP/TCSA/NO. <mark>82</mark>	/(MAH)/20 <u>1</u>
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CORAM:

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Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2017

NAME OF THE PARTIES: M/s. TRANSWORLD FURTICHEM PUT. LTD

SECTION OF THE COMPANIES ACT: OF THE Companies Act 1956 & OF THE Companies Act 1956/2013/1 & BP Code 2016. 230 \$ 232 of Companies Act 2013.

S. No. NAME

DESIGNATION

SIGNATURE

## **COMMON ORDER**

CSP NO.81/230-232/NCLT/MB/MAH/2017 CSP NO.82/230-232/NCLT/MB/MAH/2017

At request of the Regional Director, list this matter on 20-04-2017.

Sd/-V. NALLASENAPATHY MEMBER (Technical)

Sd/-B.S.V. PRAKASH KUMAR MEMBER (Judicial)